

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3336  
ANSWERED ON:13.08.2010  
BUDGET ALLOCATION FOR NSTFDC  
Singh Dr. Raghuvansh Prasad

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of schemes and criteria for allocating budget for the National Scheduled Tribes Finance and Development (NSTFDC);
- (b) the details of allocation made and funds released by the NSTFDC during each of the last three years and the current year, State-wise;
- (c) whether this budgetary allocation is sufficient keeping in view the proportion of the Scheduled Tribes community in the country; and
- (d) if not, the steps taken or proposed to be taken to increase the budget allocation for NSTFDC?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a): National Scheduled Tribes Finance and Development Corporation (NSTFDC) is a Company granted licence under Section 25 of the Companies Act, 1956 (a company not for profit). NSTFDC implements various schemes at its level. Government provides funds in the form of equity capital to NSTFDC from time to time based on the requirement projected by the company
- (b): State-wise details of allocation made and funds released by NSTFDC during the financial year 2007-08 to 2009-10 and 2010-11 (as on 31.07.2010) are enclosed at Annex.
- (c)&(d): NSTFDC caters to the requirement of targeted beneficiaries (up to double the poverty line) through schemes formulated by the company. The Company is constantly being encouraged to expand its operations so as to cater to maximum beneficiaries.